#### ORIGINAL IN HINDI

## Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

### LOK SABHA UNSTARRED QUESTION NO. 2787 (OIH)

TO BE ANSWERED ON 17.12.2025

#### SIMPLIFICATION OF BIS CERTIFICATION PROCEDURES FOR MSMES

2787. SHRI P P CHAUDHARY:

(OIH) SHRI LAVU SRI KRISHNA DEVARAYALU:

SHRI SHASHANK MANI:

SHRI VISHWESHWAR HEGDE KAGERI:

### Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Bureau of Indian Standards (BIS) provides any concessions, exemptions, or simplified procedures to support MSMEs and start-ups in obtaining certification;
- (b) if so, the details of the reforms or changes introduced to ease their participation in the BIS certification process;
- (c) whether BIS offers any financial or technical assistance for product testing, standard compliance or certification for MSMEs and if so, the details thereof, State-wise and particularly those in Pali Lok Sabha Constituency and Andhra Pradesh, especially in Palnadu district; and
- (d) the number of MSMEs granted BIS licences during the last three years, State-wise, including the figures for Rajasthan, particularly Pali Lok Sabha Constituency and Andhra Pradesh specifically for Palnadu district?

#### **ANSWER**

# THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI B.L.VERMA)

(a) & (b): Financial incentives are provided by Bureau of Indian Standards (BIS) to MSMEs in annual minimum marking fee with concession of 80% (for Micro scale / Start-up units), 50% (Small scale units) and 20% (Medium scale units). An additional concession of 10% is provided to units which are either located in north-east areas or women entrepreneur led MSME units.

Fees structure of Laboratory Recognition Scheme (LRS) has been revised and initial application fee has been reduced from Rs. 40,000/- to Rs. 10,000/- for Micro and Small scale Labs / Women owned Labs & Rs. 20,000/- for Medium scale laboratories.

The recognition fees/renewal recognition fees has been also reduced from Rs.1,00,000/- to Rs. 60,000/- for MSMEs and Women Entrepreneur.

Further, inclusion application and processing fees has been done away with in order to encourage laboratories to get more Indian Standards/products included in the scope of recognition.

(c) & (d): BIS has implemented the following financial and technical relaxations to MSME sector which are applicable on Pan-India basis;

The requirement of maintaining in-house laboratory has been made optional for MSME units. MSME units are allowed to utilize the services of outside BIS recognized laboratories, NABL accredited labs or even sharing of resources like cluster based labs or laboratories of other manufacturing units.

Further, the 'Levels of Control' prescribed with the Scheme of Inspection and Testing (SIT) are made recommendatory in nature. The manufacturer has the choice to define their own control unit/batch/lot and their own Levels of Control and inform BIS.

For domestic manufacturers, Operations of product certification activities and processes involved across all the Branch Offices (BOs) in the country have been digitized through an Online platform "Manak online". The renewal of certifications for domestic manufacturers has also been made automatic without any human intervention. The manufacturer can simply submit the renewal application at his convenience and after the online submission, the renewal endorsement gets generated extending the validity of certification.

Further, targeted awareness and training programmes for the industry at localised level with sector specific focus are conducted by BIS focusing on Standards, measures to implement them and obtain BIS certification.

Manak Samvaad dialogue with certified manufacturers is conducted by BIS to impart orientation and integrate them into the quality ecosystem.

BIS has strengthened its engagement with stakeholders at the grass root level including local manufacturers, especially MSMEs to bridge the gap between standards development and their practical implementation. Besides creating avenues for feedback at the draft stage of Standards development, BIS through 'Manak Manthan' also engages at the stage of formulation of new standards and revision of existing standards.

Further product specific training courses known as 'capsule courses' are conducted by BIS across the country. These are short term courses of 1-2 days customised to cater to the specific product of interest to the Industry focusing on the requirements of the concerned Indian Standard. These courses are offered free of charge to the MSMEs.

The total number of MSMEs granted BIS licenses in the last 3 years is 18,784 with 1016 & 10 licenses granted to MSMEs for State of Rajasthan particularly Pali Lok Sabha constituency and 359 & 02 licenses granted to MSMEs for the State of Andhra Pradesh particularly for Palnadu District. State- wise list, including Andhra Pradesh and Rajasthan is given at **Annexure.** 

\*\*\*\*

ANNEXURE REFERRED TO IN REPLY TO PART (D) OF LOK SABHA UNSTARRED QUESTION NO. 2787 DUE FOR ANSWER ON 17/12/2025 REGARDING SIMPLIFICATION OF BIS CERTIFICATION PROCEDURES FOR MSMEs.

\_\_\_\_\_\_

The number of BIS licences granted to MSMEs during the last three years, State-wise is given below:-

	7.4	C 11	N/L 11	mr
AND AMAN & NICODAD	Micro	Small	Medium	Tot
ANDAMAN & NICOBAR	5	0	0	
FY 2022-2023	1	0	0	
FY 2023-2024	1	0	0	
FY 2024-2025	3	0	0	
ANDHRA PRADESH	237	69	53	3
FY 2022-2023	57	29	13	
FY 2023-2024	76	14	12	1
FY 2024-2025	104	26	28	1
ARUNACHAL PRADESH	12	1	0	
FY 2022-2023	2	1	0	
FY 2023-2024	3	0	0	
FY 2024-2025	7	0	0	
ASSAM	159	52	29	2
FY 2022-2023	43	18	11	
FY 2023-2024	54	21	8	
FY 2024-2025	62	13	10	
BIHAR	146	37	24	2
FY 2022-2023	38	11	9	
FY 2023-2024	45	11	6	
FY 2024-2025	63	15	9	
CHANDIGARH	7	0	0	
FY 2022-2023	2	0	0	
FY 2023-2024	5	0	0	
FY 2024-2025	0	0	0	
CHHATTISGARH	201	146	116	4
FY 2022-2023	48	43	24	1
FY 2023-2024	65	47	29	1
FY 2024-2025	88	56	63	2
DADRA AND NAGAR HAVELI	23	31	35	
FY 2022-2023	4	10	8	
FY 2023-2024	10	7	10	
FY 2024-2025	9	14	17	
DAMAN & DIU	13	20	29	
FY 2022-2023	3	5	6	
FY 2023-2024	6	4	4	
FY 2024-2025	4	11	19	
DELHI	817	254	50	11
FY 2022-2023	251	46	17	3
FY 2023-2024	280	91	13	3
FY 2024-2025	286	117	20	4
GOA	10	11	8	
FY 2022-2023	1	2	3	
FY 2023-2024	4	3	4	

FY 2024-2025	5	6	1	12
GUJARAT	1153	554	415	2122
FY 2022-2023	301	163	118	582
FY 2023-2024	354	132	107	593
FY 2024-2025	498	259	190	947
HARYANA	1313	633	406	2352
FY 2022-2023	277	73	61	411
FY 2023-2024	417	244	151	812
FY 2024-2025	619	316	194	1129
HIMACHAL PRADESH	183	62	71	316
FY 2022-2023	55	13	15	83
FY 2023-2024	71	20	24	115
FY 2024-2025	57	29	32	113
JAMMU AND KASHMIR	68	16	7	91
FY 2022-2023	13	4	5	22
FY 2023-2024	24	3		27
FY 2024-2025	31	9	0 2	42
JHARKHAND	143	35	35	213
FY 2022-2023		7	8	51
FY 2022-2023 FY 2023-2024	36 53	7	4	64
FY 2023-2024 FY 2024-2025	54	21	23	
				98
KARNATAKA	491	204	109	804
FY 2022-2023 FY 2023-2024	129	48	28	205
	175	68	29	272
FY 2024-2025	187	88	52	327
KERALA	224	122	52	398
FY 2022-2023	53	39	16	108
FY 2023-2024	81	42	13	136
FY 2024-2025	90	41	23	154
MADHYA PRADESH	348	126	84	558
FY 2022-2023	93	49	33	175
FY 2023-2024	95	28	14	137
FY 2024-2025	160	49	37	246
MAHARASHTRA	1168	536	334	2038
FY 2022-2023	345	136	74	555
FY 2023-2024	441	180	93	714
FY 2024-2025	382	220	167	769
MANIPUR	29	2	2	33
FY 2022-2023	8	1	0	9
FY 2023-2024	8	0	0	8
FY 2024-2025	13	1	2	16
MEGHALAYA	7	12	3	22
FY 2022-2023	0	4	1	5
FY 2023-2024	1	2	0	3
FY 2024-2025	6	6	2	14
MIZORAM	8	2	0	10
FY 2022-2023	0	1	0	1
FY 2023-2024	3	0	0	3
FY 2024-2025	5	1	0	6
NAGALAND	1	0	0	1
FY 2022-2023	0	0	0	0
FY 2023-2024	0	0	0	0

FY 2024-2025	1	0	0	1
ODISHA	183	47	29	259
FY 2022-2023	53	11	10	74
FY 2023-2024	73	13	7	93
FY 2024-2025	57	23	12	92
PUDUCHERRY	7	5	7	19
FY 2022-2023	0	1	4	5
FY 2023-2024	5	2	0	7
FY 2024-2025	2	2	3	7
PUNJAB	905	321	178	1404
FY 2022-2023	229	62	47	338
FY 2023-2024	376	137	61	574
FY 2024-2025	300	122	70	492
RAJASTHAN	575	246	195	1016
FY 2022-2023	130	48	43	221
FY 2023-2024	204	77	65	346
FY 2024-2025	241	121	87	449
TAMIL NADU	546	290	224	1060
FY 2022-2023	177	42	34	253
FY 2023-2024	178	98	85	361
FY 2024-2025	191	150	105	446
TELANGANA	211	92	92	395
FY 2022-2023	43	28	24	95
FY 2023-2024	77	15	19	111
FY 2024-2025	91	49	49	189
TRIPURA	40	5	0	45
FY 2022-2023	11	1	0	12
FY 2023-2024	19	2	0	21
FY 2024-2025	10	2	0	12
UTTAR PRADESH	986	546	288	1820
FY 2022-2023	216	96	63	375
FY 2023-2024	320	193	100	613
FY 2024-2025	450	254	128	832
UTTARAKHAND	127	60	68	255
FY 2022-2023	33	13	14	60
FY 2023-2024	41	19	22	82
FY 2024-2025	53	28	32	113
WEST BENGAL	570	194	194	958
FY 2022-2023	171	61	53	285
FY 2023-2024	192	48	37	277
FY 2024-2025	207	85	104	396
Total	10916	4728	3140	18784

\*\*\*\*